

ITEM NO.108

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1475/2017

GUMAN SINGH

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN & ORS.

Respondent(s)

Date : 31-05-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
(VACATION BENCH)

For Appellant(s) Mr. Sushil Kumar Jain, Adv.
Mr. Puneet Jain, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Harsh Jain, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Ms. Ruchi Kohli, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel for the
appellant, list the matter after summer vacation.

(Chetan Kumar)
A.R. - cum - P.S.

(Tapan Kumar Chakraborty)
Court Master